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Title: Request government to keep the target of 30 days for decision in rape case and punish the culprits in the shortest period.

SHRI RAGHU RAMA KRISHNA RAJU (NARSAPURAM): Thank you, hon. Speaker, Sir.

I agree with my colleagues, Pinaki Ji, Supriya Ji, Geetha Ji, who had very well spoken on the subject. But again, I would like to reiterate this. Everyone knows that on December 2012, the heinous incident happened in the city bus, in Delhi. Till date, the culprits have not been punished. Only one person has hanged himself but all others are still there. They are about to file mercy petition. These kinds of things should not be allowed.

The major incident that happened a few days back in Hyderabad has shocked the whole nation. Not only in both the Telugu States, but in several parts of the country, there were candle light marches. There were candle light processions by various women associations and men also.
...(Interruptions)

Sir, this is a very important subject. Kindly allow me some time. This is a very important subject and the entire nation is in shock. So, what I am requesting the hon. Government is, for namesake only, we should not say Fast Track Court or anything. As some of our friends said, we should keep a target of 30 days in taking the decision. If they are proven guilty, they should be hanged and things like moving to this court or that court or Supreme Court and mercy petition to President of India should not be there. This country has got a great leader who can

take courageous decisions. We are all Members of Parliament who can make the Acts. All of us wholeheartedly want to give the power of attorney to the hon. Prime Minister to take a decision before this session comes to an end on 13th December. I would request the hon. Prime Minister to take a decision in this regard and punish the culprits in the shortest possible time as a role model to the whole world, because we call our motherland as *Bharat Mata* and we must prove it in our action.

माननीय अध्यक्ष: कुँवर पुष्पेन्द्र सिंह चन्देल को श्री कानुमुरू रघु राम कृष्णराजू द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।

माननीय अध्यक्ष: सभी माननीय सदस्यों से आग्रह है कि अपनी मांग और विषय एक मिनट के अंदर रखें ।